

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

STARRED QUESTION NO:130

ANSWERED ON:07.03.2007

INSPECTION OF MEDICAL COLLEGES

Renge Patil Shri Tukaram Ganpatrao;Thummar Shri Virjibhai

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) the number of inspections of Medical Colleges conducted by the Medical Council of India during the last two years;
- (b) the number of medical colleges which were found to be violating the rules; and
- (c) the action taken or likely to be taken against such colleges?

**Answer**

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. ANBUMANI RAMADOSS)

(a)to(c): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 130 FOR 7TH MARCH, 2007

Inspection of medical colleges by Medical Council of India is a continuous process to maintain the standard of medical education. The Council conducts inspection of medical colleges and attached hospitals for the purpose of making recommendations to the Central Government for grant of permission to establish a new medical college or to start new course of study or to increase intake capacity or for grant of annual renewal of the permission and also for recognition of the medical courses under section 11(2) of the Indian Medical Council Act and for maintaining the standard of medical education of the recognized colleges/institutions. The medical colleges which are found not meeting the requirements as per the regulations of the Council are given an opportunity to rectify the deficiencies. In such event, the colleges are subjected to re-inspection for verification of compliance report by the MCI. According to MCI, 429 inspections were carried out by MCI during the last two years.